102 Written	Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No. Name of State		No. of Airports	
16. Uttar P	radesh	27.Goi	rakhpur(Civil Enclave)
		28. Ka	npur (Chakeri) Civil Enclave
		29. Ag	ra (Civil Enclave)
		30. All	lahabad (Civil Enclave)
		31. Ba	reilly (Civil Enclave)
		32. Me	eerut
		33. Mo	oradabad
		34. Fai	izabad

Promotion of regional air connectivity

187. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government has identified 50 locations to promote regional air connectivity in the Tier-II and Tier-III cities across the country;

- (b) if so, whether any location in Andhra Pradesh has also been identified;
- (c) if so, the details thereof; and
- (d) the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No, Sir. Government of India has identified 5 locations for the commencement of work during 2014-15. These five locations are: Hubli and Belgaum in Karnataka, Kishangarh in Rajasthan, Jharsuguda in Odisha and Tezu in Arunachal Pradesh. Construction work at these locations has already commenced.

- (b) No, Sir.
- (c) and (d) Do not arise.

Airport in small cities in Bihar

†188. SHRI RAM NATH THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is a plan for setting up airports in small cities of the country for convenience of air travellers;

[†]Original notice of the question was received in Hindi.

(b) if so, the details thereof; and

(c) the number of cities of Bihar for which there is a proposal to set up new airports under this plan?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Government of India has identified 5 locations for the commencement of work during 2014-15. These five locations are: Hubli and Belgaum in Karnataka, Kishangarh in Rajasthan, Jharsuguda in Odisha and Tezu in Arunachal Pradesh. Construction work at these locations has already commenced.

(c) GoI has not received any request for construction of small airports in Bihar. However, to identify locations for construction of small airports in the country, certain broad criteria have been drawn such as, minimum population of 10 lakhs, tourism potential, commercially viability, details of the flight movements in the past, social obligations etc.

Monetization of properties by Air India

189. DR. K.P. RAMALINGAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India is considering or studying three models for monetization of its property for leasing and sale;

(b) if so, the details thereof;

(c) whether it is also a fact that Air India was able to rent out its floors in Air India building in Mumbai;

(d) if so, the details thereof;

(e) whether flats and land parcels in Hong Kong, Nairobi, Mauritius, Mumbai, New Delhi, Gurgaon, Chennai, Kolkata and Coimbatore are yet to be sold or leased; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Air India is considering for the development of its land parcels on Joint Venture basis on various models. The project specific development agreement/model shall be decided mutually on case to case basis based on the credentials of the specific property.

(c) and (d) Lease and Licence Agreement has been signed with the following organisations: